

CC No. 09/19, CIS No. 223/19
CBI v. Shakti Singh (Trap)
U/S 7 & 13 (2) r/w Sec. 13(1)(d)
of PC Act, 1988

07.08.2020

The file could not be taken up on 31.03.2020, which was the due date for hearing of this case, due to spread of pandemic COVID-2019 and national Lockdown imposed by the Govt. of India to control it and time to time adjournment of the cases enbloc by the Hon'ble High Court of Delhi and office of Ld. District & Sessions Judge, Rouse Avenue District Courts, New Delhi by issuing several circulars.

The file is taken up today for hearing in pursuance of the circular No. Power/Gaz./RADC/2020/E-7784-7871 dated 30.07.2020 issued from the office of Ld. District & Sessions Judge, Rouse Avenue District Courts, New Delhi by Video Conferencing through CISCO WEBEX Meetings arranged by Sh. Raj Kumar, Reader in this court.

Presence:

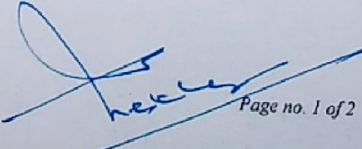
(Through CISCO Webex Meetings)

Sh. Amit Kumar; Ld. Public Prosecutor for CBI.

Accused Shakti Singh in person on bail.

Today I have perused the ordersheet sent by Reader of this court through e-mail, the file is fixed for recording of Prosecution Evidence. As per the aforesaid circular, the case files, which are fixed for Evidence




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are not to be taken up uptill 14.08.2020 unless fixed for recording of Exparte Evidence, therefore, the case is adjourned for 13.10.2020 for PE.

A copy of this order is being sent through Whats App to Sh. Raj Kumar, Reader of this court with a direction to get this order uploaded on the official website of Delhi District Courts at the earliest through Computer Branch, Rouse Avenue Courts Complex, New Delhi. He is also directed to send a Whats App copy of the order to the respective counsel of the parties at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.




CHANDRA SHEKHAR

श्री चन्द्र शेखर
Sh. Chandra Shekhar
विशेष न्यायाधीश, अदालत नैपाल कॉम्प्लेक्स, (सी.डी.ए.सी.)
Special Judge (PC Act) (CBI)-19
कक्ष नं. 404, चौथी मंजिल
Room No 404, 4th Floor
राऊज एवेन्यू न्यायालय परिसर
Rouse Avenue Court Complex
नई दिल्ली
New Delhi
07.08.2020